Annexure-5 Date of commencement of CIRP: 09th February 2024

Name of the Corporate Debtor: Morarjee Textiles Limited

List of Operational creditors (Government Dues)

S No	Name of Creditor	Details of Claim received			Details of Clai			Amount of	Amount of any mutual		Amount of claim under	Remarks	
		Date of receipt Total	Total Amount claimed	Amount of claim Nature of	Amount covered by	Amount covered by	Whether related	% of voting share	contingent claim dues, that may be set-	dues, that may be set- off	f not admitted	verification	
				admitted	security interest	guarantee	party	in CoC					
1	INCOME TAX DEPARTMENT	15-Mar-24	1,452,120	1,452,120 Operationa	1		No	NA	-		-	-	
2	Maharashtra State Electricity Distribution Co. Limited.	22-Feb-24	47,827,140	47,760,527 Operationa	-	-	No	NA	-		66,613	-	
3	CGST & Central Excise, Nagpur-I Commissionerate	16-Apr-24	276,181,820	1 Operationa	ı		No	NA	276,181,819		-	-	Note
4	COMMISSIONER OF CUSTOMS, JNCH	3-May-24	40,683,645	40,683,645 Operationa	1		No	NA	-		-	-	
5	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	21-Mar-24	3,808,491	3,808,491 Operationa	-	-	No	NA	-		-	-	
6	Customs commissionerate, Nagpur	27-Jun-24	587,303,141	587,303,141 Operationa	1	-	No	NA	-		-	-	
	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	5-Mar-24	1,873,648	1,873,648 Operationa	1	-	No	NA	-		-	-	
	Total		959,130,005	682,881,573					276,181,819		66,613		

List of creditors as on: 15 April 2025

*The above is subject to reconciliation, based on any further claims received.

Note : The company has a filed a appeal to the applellate tribunal under sub-section (1) of section 35B of the act in the customs, excise and service tax appellate tribunal (CESTAT) agaist the Order in original no. 08-24/CEX/2017/PC/NGP-I dated 31.05.2017. The matter is yet to be heared before the CESTAT. Thus, In view of the above, we are admitting this claim at INR 1.

Annexure-5A Date of commencement of CIRP: 09th February 2024

Name of the Corporate Debtor: Morarjee Textiles Limited

Collated List of Operational creditors (Government Dues) claims received after 02 July 2024

S No		Details of Claim received		Details of Admissible Claim							Amount of any mutual			Remarks
5 140		Date of receipt	Total Amount claimed	Acceptable claim amount	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC	contingent claim	dues, that may be set- off	claim amount	verification	Renidiks
1	Bombay State Tax (Now part of GST Department, Government of Maharastra)	14-Aug-24	37,548,766	37,548,766	Operational			No	NA	-		-	-	Note 1
2	Employees provident fund organization	13-Sep-24	56,731,183	40,869,447	Operational			No	NA	-		15,861,736	-	
3	GRAMPANCHAYAT SALAIDABHA	15-Oct-24	6,959,997	4,763,003	Operational		-	No	NA			2,196,994	-	
4	EXECUTIVE ENGINEER, MIDC, NAGPUR, (E&M)	2-Jan-25	19,676,792	14,913,789	Operational			No	NA	-		4,763,003	-	
5	WESTERN COALFIELDS LIMITED	17-Jan-25	107,276	107,276	Operational			No	NA	-		-	-	
6	Employees provident fund organization Mumbai	2-Sep-24	3,021,079	2,341,559	Operational		-	No	NA			679,520	-	
	Total		124,045,093	100,543,840						-		23,501,253	-	

List of creditors as on: 15 April 2025

*The above is subject to reconciliation, based on any further claims received.

Note 1 : The claim is admitted in the absence of data regarding this claim, which was requested from the erstwhile management, and no response has been received from them till date.

Please note that the collated list of claim can't be considered as Admitted and their admissibility is subject to approval of condonation of delay from Hon'ble NCLT as per regulation 13(1C)(b)